

Sixteenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2018 (Insertion of new articles 121A and 211A).

श्री निशिकान्त दुबे (गोड्डा): महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

HON. CHAIRPERSON: श्री Item No. 41, Shri Sukhbir Singh Jaunapurیا – not present; Item No. 42, Shri Sukhbir Singh Jaunapurیا ^{निशिकान्त} present; Item No. 43, Shri Ninong Ering – not present; Item No. 44, Shri Ninong Ering ^{दुबे} – not present.

15 40 hrs

विधेयक को
पुरःस्थापित
करता हूँ।